

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 01/2013

with I.A. No.02, 03 & 21/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Business Aircrafts Operators Association
V/s.

...Appellant

Mumbai Int'l Airport Pvt. Ltd. and Anr. (AERA)

.... Respondents

Appearances :

Mr. Perceival Billimoria with Mr. Sharan Thakur, Ms. Roopali Singh & Mr. Utpal Kant, Advocates for the Appellant.

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singha Chaudhuri, Mr. Gautam Chawla and Mr. Shantanu Singh, Advocates for Respondent No.1 (MIAL).

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

ORDER

29th January, 2014

Arguments remain inconclusive.

List this matter **tomorrow** for continuation of arguments.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

(with I.A. No. 10 of 2012 & 15/2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Federation of Indian Airlines (FIA)

...Appellant

V/s.

AERA & Anr. (DIAL)

... Respondents

Appearance:

Mr. U.U. Lalit, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for DIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER

29th January, 2014

List alongwith connected matters for hearing on **18th February, 2014**.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

(with I.As. No.11 & 21 of 2012)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearances :

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet, Priyanka Ravi and Syed Amber, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for DIAL.

ORDER

29th January, 2014

List alongwith connected matters for hearing on **18th February, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012
with I.A. No.14 & 35 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for Respondent No.2 (FIA)

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet and Syed Amber, Advocates for Lufthansa German Airlines & Ors.

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER
29th January, 2014

List alongwith connected matters for hearing on **18th February, 2014.**

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

**International Air Transport
Association (India) Pvt. Ltd. (IATA)**

...Appellant

V/s.

AERA & Anr. (DIAL)

.... Respondents

Appearance: Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for DIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER
29th January, 2014

List alongwith connected matters for hearing on **18th February, 2014**.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member